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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**MA 01/424(3)/NCLT/AHM/2017  
In C.P. No. 7/397-398/CLB/MB/2015**

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017**

Name of the Company: Nileshkumar Narayanbhai Panchal  
V/s.  
Jap Agro Foods Pvt. Ltd. & Ors.

Section of the Companies Act: Section 634A of the Companies Act, 1956 r.w.  
Section 424(3) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	PAVAN S. GODIAWALA	ADVOCATE	APPLICANT	
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2.				
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**ORDER**

Learned Advocate Mr. Pavan Godiawala present for Applicant. None present for Respondents No. 1 to 3.

At request of learned Counsel for Applicant.

List the matter on 22.12.2017.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 8th day of December, 2017.